

17

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 184 /241/HDB/2017
NAME OF THE COMPANY	Prudential Sugar Corporation Ltd &Others
NAME OF THE PETITIONER(S)	Chadalavada Krishna Murthy & Others
NAME OF THE RESPONDENT(S)	Viod Kumar Baid & Prudential Sugar Corporation Ltd &Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sreedhar	Advocate	9440475151	T. Sreedhar

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. ANEESH, FOR RAMACHANDRA RAO GORRAM (Respondent Nos 12 & 13)	Advocate	9849463726	Aneesh
C. Shilpa representing on behalf of Y. Suryanarayana	counsel for 2, 4 & 5	9985183500	Shilpa

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ORDER

Heard Ms. T. Sridhar, Learned Counsel for the Petitioner and Mr. V. Aneesh for Mr. Ramachandra Rao. G, Mrs. C. Shilpa, represents on behalf of Y. Suraynaraya, Mr. Apurva. M. Gokhale, for Milind G. Gokhale for R.1, and Mr. Dishit. Bhattacharjee for R3, R7, R10, R14, are appeared for the Respondent. At the request of both the parties. Post the case on 7.03.2018.